SCHEDULE Format for statistical data (See Rule 3)

SI. No	Name of the Court	No. of cases pending (on the 1 st day of the month of June, 2020)	No. of cases Instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)		Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of Jharkhand	34	05 + 01*	40	00	

^{* -} Converted from Arb.Appeal

Above report has been prepared on the basis of data available from the CIS.

Jan 12020

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